

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

115. Company Appeal/ 165/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: Mallika Madhukant Jhaveri

Vs.

Registrar of Companies Mumbai

*Appearances:*

For applicant :- Adv. Vijaykumar Tiwari

For Respondent:- RoC Mumbai

SECTION 252(3) OF COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Heard the counsel appearing for the appellant at some length. Ld. counsel for appellant seeks time to file ITR of the company. Let the same be done within two weeks. At his request, list on **23.04.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)